

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 771 of 2019**

**IN THE MATTER OF:**

**Ms. Poonam Gupta**

**...Appellant**

**Versus**

**Ms. Suman Chadha & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. Ashish Dholakia and Mr. Gautam Bajaj, Advocates.**

**For Respondent: Mr. Sidharth Arora, Advocate for R-1**  
**Mr. Shyaam Arora, Resolution Professional along with**  
**Mr. Vinod Khanna, Advocate.**

**ORDER**

**19.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 25<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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